Need to address the problems being faced by the pilots employed in aviation Industry - Laid

SHRI K. SUDHAKARAN (KANNUR): Indian pilots are the backbone of our aviation industry, yet they are overburdened and undervalued. They endure erratic schedules that leave them fatigued, juggling unpredictable roster changes like soldiers on constant standby, jeopardizing their health and flight safety. Their duty hour?s stretch endlessly beyond the cockpit, with no fair compensation for time spent in pre-flight and post-flight responsibilities. Many are denied their rightful leave, forced to sacrifice personal milestones under the pretext of "operational requirements." Adding insult to injury, Indian pilots continue to receive stagnant wages while foreign counterparts enjoy sky-high salaries for the same responsibilities. This disparity and neglect erode morale, creating turbulence in an industry that demands precision and focus. I urge the Government to enforce Fatigue Risk Management Systems (FRMS) to ensure proper rest, regulate duty hours with fair compensation for all work, and safeguard leave entitlements. A comprehensive review of pay structures is essential to restore dignity and parity, while the DGCA must enhance oversight to hold airlines accountable for these lapses. It is imperative that we act now to ensure our pilots, the guardians of our skies, can fly safely and with pride.